

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 409 of 2019

IN THE MATTER OF:

Indo Alusys Industries Ltd.

....Appellant

Vs.

SMW Metal Pvt. Ltd.

....Respondent

Present:

For Appellant: Mr. Saurabh Kalia, Mr. Rohit K. Nagpal, Advocates

For Respondent: Mr. P. Nagesh and Mr. Dhruv Gupta, Advocates

O R D E R

30.07.2019: Due to paucity of time this matter could not be taken up.
Post this appeal on **23rd August, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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